

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.135  
CP 11 of 2020

**Proceedings under Section 71(10) of Co.act,2013**

**IN THE MATTER OF:**

Rajasthan Rajya Vidhyut Prasaran Nigam Ltd  
V/s  
Essar Shipping Ltd

.....Applicant

.....Respondent

**Order delivered on: 02/11/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Dr. Velamur Govindan Venkata Chalapathy, Hon'ble  
Member (T)

**PRESENT:**

For the Applicant : Mr. Monaal Davawala, Adv.  
For the Respondent : Mr. Nipun Singhvi, Adv. a/w. Ms. Pragati Tiwari, Adv.

**ORDER**

There is no urgency in all the matter, which is listed today. Hence, with the consent of the Counsels, list the matter before the Regular Bench on 18.01.2024.

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**DR. VELAMUR G VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**